

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. MA 1061/2019 MA 2265/2019 MA 2883/2019
In C.P.(IB)-286(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: MA 1061/2019 Manoj Kumar Mishra
MA 2265/2019 IDFC First Bank Ltd
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd

**Section: 9, Sec 33(1) Sec 60(5) of Insolvency and Bankruptcy Code,
2016**

ORDER

Adv. Nevil Chopra appeared for the IDFC First Bank Limited. At his request, list the matter on **26.04.2024 at 2:30 PM** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)